

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 31-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : **M/s Megafoods Products Madras Pvt Ltd**

**PETITION NUMBER** : **IBA/1364/2019**

**APPLICATION NUMBER** : **a) IA(IBC)/609(CHE)/2022  
b) IA(IBC)/847(CHE)/2021  
c) MA(IB)/110(CHE)/2021**

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**ORDER**

Ld. Counsel Mr. Arvind A S for the RP.

In this case appeal before NCLAT is pending and the Applications are posted for hearing on **19.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk